

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 10.02.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 648 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Nitin Rekhan Vs. Promoters Pvt. Ltd.	Manish Kaushik
2.	I.A. No. 649 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Nitin Rekhan Vs. Hightime Marketing Pvt. Ltd.	Manish Kaushik
3.	I.A. No. 656 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	State Tax Officer Vs. Ricoh India Ltd. & Ors.	Aniruddha P. Mayee
4.	I.A. No. 650 of 2020 in Contempt Case (AT) No. _ of 2020	Soumitra Banerjee & Anr. Vs. Asher Ebrahim Melamed & Anr.	Deepak Kapoor

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By Order

-sd/-

Assistant Registrar